02.8.2001

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

We have heard Shri Radhey Shyam, holding brief of Shri B.N. Singh learned counsel for the applicant and Shri M.K. Sharma, holding brief of Shri A.K. Gaur Learned counsel appearing for the respondents.

MA 3307/01 is for taking the counter reply on record. MA is disposed of and CA is taken on record. CA has been filed by the respondents stating that the order of the Tribunal dated 18.1.2000 passed in DA 825/92 has been complied with. Applicant Yatendra Babu Sharma has been regularised as Tracer in Grade 3200-4900. The copy of the order dated 25.6.2001 passed in favour of the applicant has also been filed. In the circumstances, as the order has already been complied with, we dispose of this contempt application finally. The notices are discharged. There will be no order as to costs.

MEMBER(A)

VICE CHAIRMAN

Uv/